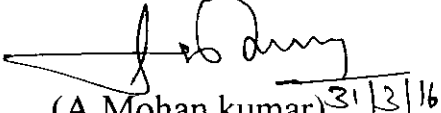


F.No. 27(28)/CESTAT/Admn./2005-Part-II
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66

Date : 31.3.2016


ORDER

In partial modification of earlier order, the competent authority is pleased to appoint Shri Shreedhar E., Technical Officer as Central Public Information Officer, for CESTAT Bangalore, under the Right to Information Act, 2005,


(A.Mohan kumar)^{31/3/16}
Registrar

Copy to :

1. SPS to Hon'ble Shri M.V. Ravindran, Member (J)/ HOD, CESTAT, Mumbai
2. SPS to Hon'ble Shri S.S. Garg, Member (J)/ First Appellate Authority, CESTAT, Bangalore
3. PA to Registrar, CESTAT, New Delhi
4. CPIO CESTAT, Delhi/ Mumbai/ Kolkata / Chennai/ Ahmedabad/ Allahabad/ Chandigarh/ Hyderabad
5. The Assistant Registrar, CESTAT, Bangalore
6. Shri Sreedhar E., Asstt. Registrar, CESTAT, Bangalore
7. Notice Board/ CESTAT's Website
8. Office copy/ Guard file


Deputy Registrar (Admn.)